

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00400/2019
This the 14th day of January, 2020**

Hon'ble Ms. Jasmine Ahmed, Member - J

Prakhar Dwivedi, aged about 35 years, son of Sri Chandrakar Dwivedi, r/o 218, N- Block, Kidwai Nagar, Kanpur – 208011 (U.P).

Was working on the post of Intelligence Officer/Inspector at the Directorate General of GST Intelligence (DGGI, for short), Lucknow, U.P on loan basis, from the CGST and Central Excise Commissionerate, Lucknow. Now, under orders of transfer.

..... Applicant

By Advocate: Sri Praveen Kumar for Sri Shyamal Narain.

VERSUS

1. Union of India through Secretary, Ministry of Finance, Department of Revenue, Govt. of India, New Delhi.
2. The Principal Chief Commissioner (Cadre Controlling Authority), Central Goods and services Tax and Central Excise, Lucknow zone, 7-A, Ashok Marg, Lucknow. U.P.
3. The Commissioner, CGST & Central Excise, GST Bhawan, 7-A, Ashok Marg, Lucknow. U.P.

..... Respondents

By Advocate: Sri S. Lal

ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

The applicant has filed M.P No. 2220/2019 for withdrawing this O.A before this Tribunal. Counsel for the respondents has no objection to this regard. Accordingly, M.P. No. 2220/2019 is allowed. The instant petition stands dismissed having been withdrawn.

(Jasmine Ahmed)
Member (J)

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